

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.417**  
**Appeal No. 246/ND/252/2022**

**IN THE MATTER OF:**

Income Tax Officer, Ward 26(3),	...	Appellant
Versus		
Registrar of Companies, Delhi &Ors. (M/s	...	Respondent
Vinayak Research and Analysis Pvt. Ltd.)		

**Under Section 252.**

**Order delivered on 19.03.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :  
For the Respondent :  
For the RoC : Adv. Jyoti Khurana

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **07.05.2024**.

**Sd/-**  
**(Court Officer)**